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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 183/(MAH)/2017
M.A. No. 573/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

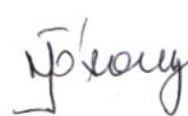

NAME OF THE PARTIES:

Multi Trade

V/s.

Transparent Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3.	NISHITA D'SOUZA	Adv for the Applicant/ Corporate Debtor	
	Sumi SOMAN.	Adv for the Applicant/ Corporate Debtor	

ORDER

MA 573/2017 IN CP No. 183/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 5.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)